

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA

UN-STARRED QUESTION NO.924
TO BE ANSWERED ON 22.11.2019

NGOs ASSISTANCE TO DESERTED BRIDES

924. MS. DIYA KUMARI :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of NGO's associated with scheme for providing legal/ financial assistance to Indian women deserted by their overseas Indian (NRI)/ foreigner husbands;
- (b) the procedure prescribed by the Government to empanel an NGO under the scheme; and
- (c) the total number of beneficiaries under the scheme?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) Under the 'Indian Community Welfare Fund (ICWF) Scheme' set up by Ministry of External Affairs, 193 Organisations/ NGOs are registered with Indian Missions and Posts abroad.
- (b) The procedure prescribed by the Government to empanel an NGO under the scheme is given at annexure-I.
- (c) From January, 2016 to October, 2019, Indian Missions and Posts abroad have provided assistance to 81 Indian women under ICWF.

CRITERION FOR EMPANELMENT OF NGOs UNDER THE SCHEME

The following information/documents may be supplied, inter alia, by Indian Missions/Posts while proposing empanelment of *Indian Women's Organizations, Indian Community Associations or NGOs* (here after referred to as organization) for providing legal and financial assistance to Indian women deserted by their overseas Indian spouses:

1. Name, address and contact details of the organization
2. Year of its establishment (documentary proof to be attached)
3. Principal field(s) of activity/operation
4. Managing Committee/Governing Body/Office Bearers – provide the current list
5. Total membership in the last three years, yearwise
6. Principal sources of its funding
7. Audited accounts for the last three years
8. Particulars of legal consultancy firm, if any, of the organization
9. Name and particulars of women legal practitioners, if any, who are members of the organization
10. Major initiatives, if any, taken by the organization
11. Main services, if any, rendered to the Indian Community
12. Major Charity activities undertaken in the last three years
13. Activities, if any, undertaken specifically for the welfare of women belonging to the Indian community
14. Has it been associated in rendering assistance to Indian women deserted by their overseas Indian spouses?
15. How many cases the organization would be able to take up in a year?
16. Recommendations of the Head of the Mission/Post?
